2

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP. No 9/397-398/NCLT/AHM/2016(New) C.P. No. 46/397-398/CLB/MB/2010(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

Name of the Company:

Rajesh Patil

V/s.

Moonshine Films Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2

<u>ORDER</u>

None present for Petitioner. None present for Respondents No. 1, 2 and 4 to 6. None present for Respondent No.3.

Letter received for adjournment on the ground that SLP is pending before Hon'ble Supreme Court.

List the matter on 23.01.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of November, 2017.